

Running Additional DTC Buses on Busy Routes

1545. SHRI CHINTA MOHAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether due to change in office timings Government propose to run additional buses on the busy routes for the convenience of commuters ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) The change of office timings required adjustment in the schedule of certain services operating to the Government offices. This has since been done. With a view to meeting the additional requirement of transport since 3.6.85, twentyeight additional trips and four new routes have been introduced in the city.

Transit of Foodgrains in Open Wagons

1546. SHRI PRAKASH CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any complaint has come to the notice of Government that the foodgrains booked to States in open rail wagons generally get wet during rain and become unsuitable for human consumption ; and

(b) if so, what steps Government propose to take to forbid transit of foodgrains in open wagons ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

Setting up of Super Thermal Power Plant

in Orissa

1547. SHRI CHINTAMANI JENA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Orissa Government have approached the Centre to allocate more funds for the establishment of super thermal power plants in the State to solve the power crisis ;

(b) if so, the details of the proposals sent and funds demanded ;

(c) the action taken by the Government in this regard ; and

(d) by when the said thermal power plants are likely to be established ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (d) Government of Orissa have approached Government of India for setting up the Talcher super thermal power project (2 × 500MW) in the Central sector in the Seventh Plan. The State Government have also proposed setting up the Ib Valley thermal power project (4 × 210MW) in the State sector. According to Government of Orissa, this project would require Rs. 550 crores in the Seventh Plan of which Rs. 200 crores would be provided in the State Plan and the balance would be raised as institutional finance etc. The Seventh Plan is yet to be finalised. Implementation of the projects can be taken up and commissioning schedules determined when investment decisions have been taken.

Amount to be Allocated to States for Irrigation System in Seventh Plan

1548. SHRI V. TULSI RAM : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Central Government have decided to provide funds to the States for improving the irrigation system in the States;

(b) if so, the details thereof and the amount of loan to be given to each State during the Seventh Plan period ; and

(c) what is the amount of loan that has been approved for the State of Andhra Pradesh ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) Irrigation projects including schemes for improving irrigation